

(b) the amount asked for by the Kerala Government during that period; and

(c) the amount so far sanctioned?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c). The annual plans for 1959-60 and 1960-61 for the welfare of Backward Classes in Kerala were finalised in the Planning Commission by a Working Group consisting of representatives of the State Government, Ministry of Home Affairs and the Planning Commission. The allocation made for housing schemes for Scheduled Castes and Scheduled Tribes for these two years were as follows:

Category of backward Classes	Amount allotted	
	1959-60	1960-61
	(Rs. in lakhs)	

Scheduled Castes	6.00	5.047
Scheduled Tribes	1.63	3.16

Non-Payment of Salaries to Orissa Government Employees

4153. { Shri Chintamani Panigrahi:
Shri P. G. Deb:

Will the Minister of Finance be pleased to state:

(a) whether Government are aware that there was some delay in payment of salaries in the Government offices in Orissa for March, 1961;

(b) if so, the reason for this unusual delay; and

(c) the remedial measures taken to avoid recurrence?

The Minister of Finance (Shri Morarji Desai): (a) No, Sir. The salaries for the month of March, 1961, were paid in exactly the same manner as in previous years.

(b) and (c). Do not arise.

Wells for Scheduled Castes in Punjab

4154. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of wells that have been sanctioned under Centrally sponsored schemes during the year 1960-61 for providing water facilities to Scheduled Castes in Punjab; and

(b) the amount of expenditure involved therein?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Nil.

(b) Does not arise.

Murders in Delhi

4155. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of murders committed in Delhi during the months of December, 1960 to April, 1961; and

(b) the causes thereof?

The Minister of State in the Ministry of Home Affairs (Shri D. C. Sharma): (a) 15 cases of murder were reported in Delhi from 1st December, 1960 to 20th April, 1961.

(b) (i) Previous enmity—5.

(ii) matters connected with sex—3.

(iii) Disputes over property or money—3.

(iv) Not yet known—4.

Statutory Status to Jamia Millia Islamia, Gurukul Kangri, etc.

4156. **Shri D. C. Sharma:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2374 on the 23rd December, 1960 and state the progress made in the consideration of the proposal to give statutory status to Jamia Millia Islamia, Gurukul Kangri and the School of International Studies?

The Minister of Education (Dr. K. L. Shrivastava): Legislative proposals for the Jamia Millia Islamia and the Gurukul Kangri Vishwavidyalaya are expected to be introduced in Parliament during the current session. The proposal regarding the Indian School of International Studies is still under consideration.